

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
422/2016

IN THE MATTER OF:

Bank of Baroda	...	Applicant/Petitioner
Vs		
Metaphor Exports Pvt Ltd.	...	Respondent

Order under Section 433(e) and 434, 439 in Liq.

Order delivered on 03.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

Reports filed by the Liquidator are taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

CA-267/2021 and CA-18/2021 are **allowed**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)